

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5164
ANSWERED ON:10.12.2010
AIIMS ACT
Ganpatrao Shri Jadhav Prataprao

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to bring amendments in the All India Institute of Medical Sciences (AIIMS) Act, 1956; and
(b) if so, the details thereof?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b) An Expert Committee under the chairmanship of Prof. M.S. Valiathan was setup to study the functioning of AIIMS which made certain recommendations requiring structural changes through AIIMS Act, Rules and Regulations. Keeping in view the wide implications of such recommendations, a High Powered Committee was set up under the chairmanship of Secretary (H&FW) to examine these recommendations. The High Powered Committee has since submitted its report to the Government on 29.11.2010 suggesting amendments in AIIMS Act, Rules and Regulations. The Government has not taken any view regarding the amendments recommended by the High Powered Committee.